Annexure – 7

Name of the corporate debtor: GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED; Date of commencement of CIRP: 6<sup>TH</sup> NOVEMBER,2019(Copy of order received on 11<sup>TH</sup> NOVEMBER,2019); List of creditors as on: 22<sup>nd</sup> January 2020

## List of operational creditors (Government dues)

Details of Claimant   Details of claim Received   Details of Claim admitted   Details of Claim admitted   Details of Claim admitted   Amount   Am														10.	SI.
Details of claim Received    Details of claim Received   Details of claim admitted   Amount of of any of claim of contingent mutual not claim of covered related voting party?   Statuter	Taxation office HVAT	Evoice and						_							D
Details of claim Received    Details of claim Received   Details of claim admitted   Amount of of any of claim of contingent mutual not claim of covered related voting party?   Statuter	Haryana Government						Government								etails of Claim
laim Received    Details of claim admitted   Amount   Amo	Assessing Authority Ward-7 (Gurugram)					Zo.	Identification								ant
Amount of Nature claim of covered admitted claim by Decret security guarantee e 137247930 Statutor NA	03.01.2020					receipt	Date of							Decamo of Ci	Details of cl
Details of claim admitted    Amount	137247930					claimed	Amount							alli Vecelved	nim Danaiwad
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Amount A of claim of not admitted when the second admitted admitted admitted admitted admitted admitted when the second admitted admi	NA										claim	contingent	of	Amount	
\$ 0 A	NA							361-011	may be	that	dues,	mutual	of any	Amount	
Amou of clain under verifica on	NA										admitted	not	of claim	Amount	
E a st  Et	NA									on	verificati	under	of claim	Amount	(Amount in ?
Rema rks, if any	NA											any	rks, if	Rema	ın₹)